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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2000017. 01-03-2013-

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashak Kuman Mirl

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA247/15	195/16	Clarification	621A	M/s BMM Ispat Ltd	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

8

PHONE NUMBER

REPRESENTATION BY WHOM (Petitioner Respondent)

SIGNATURE

A.M. SRIAHRAN

Kep. S.RANGARAJAN 984537/097 petitioner

S. Dong Projan

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)